

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 14**  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt Ltd	...	Applicant/Petitioner
Vs		
Ninex Developers Ltd.	...	Respondent

**Order under 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 13.04.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. NARENDER KUMAR BHOLA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sinha Shrey, Mr. Nikhilesh, Mr. Swastik Verma Adv.  
For Respondent : Mr Rakesh Kumar, Ms Preeti Kashyap, Ankit Sharma Adv.

**ORDER**

**IA-1705/2021**

Issue Notice to the Respondent

List on 20.04.2021.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

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**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

13.04.2021  
Deepak